

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.03.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP(IB)No. 134/BB/ 2017	For filing objections	Vikram Phadke	Rule-6 of IB	K.R. Prabhu	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

19 Maneesha Kongovi
9620209706

Corporate Debtor No. 1

Aditi
For Maneesha Kongovi

Aditi
9865952835

ORDER

Petitioner is present in person. Counsel for corporate debtor is present who requested time to file objections. Time extended finally till 10.04.2018.

Aditi
MEMBER(T)

Aditi
MEMBER(J)